

**OFFICE OF THE ADDITIONAL CHIEF METROPOLITAN MAGISTRATE - 01  
SOUTH DISTRICT, SAKET COURT COMPLEX : NEW DELHI**

**MODIFIED DUTY ROSTER (Regular MM) FOR THE MONTH OF FEBRUARY-2012**

In view of the written request of Ms. Namrita Aggarwal Ld. MM, South, Saket Court Complex, New Delhi for change of duty and in partial modification of Duty Roster for the month of February - 2012, it is here by directed that Sh. Sandeep Garg Ld. MM, South, Saket Court Complex, New Delhi shall work as Duty M.M. on 11<sup>th</sup> February 2012 in place of Ms. Namrita Aggarwal Ld. MM, South, Saket Court Complex, New Delhi and Ms. Namrita Aggarwal Ld. MM, South shall work as Duty M.M. on 19<sup>th</sup> February 2012 in place of Sh. Sandeep Garg Ld. MM, South, Saket Court Complex, New Delhi.

Rest of the conditions shall remain unchanged.

18/12/12

(SANJAY SHARMA)

Dated :- 10.02.2012

Addl. Chief Metropolitan Magistrate-01,  
Saket Court Complex, New Delhi.

No. 6045-6065 /2012/Saket/ACMM-01/New Delhi

Dated 10/02/12

Copy forwarded for information and necessary action :

1. The Registrar, Hon'ble High Court of Delhi, New Delhi.  
(Through Ld. District & Sessions Judge, Delhi).
2. The Ld. District Judge & Sessions Judge, Tis Hazari Courts, New Delhi.
3. The Ld. District Judge & ASJ, In-charge, south distt, Saket Court Complex, New Delhi.
4. The Ld. C.M.M., Delhi.
5. The All Ld. ACMMs.
6. The Secretary DLSA, South District, Saket Court Complex, New Delhi.
7. District Courts Web-Site Committee, Room No.-234, Tis Hazari Courts, Delhi.
8. The Concerned M.M.s.
9. The Chief Prosecutor, New Delhi, South Distt & South-East Distt.
10. The D.C.P.s, South Distt. & South-East Distt.
11. The Secretary, S.D.B.A.
12. The In-charge, Administration Branch, Saket Court Complex, New Delhi.
13. The In-charge, Judicial Branch, Saket Court Complex, New Delhi.
14. The In-charge, Cash Branch, Saket Court Complex, New Delhi.
15. The In-charge, Care Taker, Saket Court Complex, New Delhi.
16. The Controlling Officer, Pool Car Section, Saket Court Complex, New Delhi.
17. The Facilitation Center, Saket Court Complex, New Delhi.
18. The Notice Board.



18/12/12

(SANJAY SHARMA)

Dated :- 10.02.2012

Addl. Chief Metropolitan Magistrate-01,  
Saket Court Complex, New Delhi.